

**Quarters for Barsua Iron Mines, Orissa**

3599. SHRI KRISHNA HALDER : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether quarter facilities are provided to all the workers of Barsua Iron Mines of Hindustan Steel Limited;

(b) if not, the reasons therefor;

(c) the total number of workers who have not been provided with quarters; and

(d) the steps taken by Government to provide quarter facilities to all the workers?

THE MINISTER OF STEEL AND MINES (SHRI MOHAN KUMARAMANGALAM) : (a) No, Sir.

(b) There are not sufficient number of quarters.

(c) About two hundred workers.

(d) HSL are constructing one hundred quarters this year and expect to construct another 100 next year.

**Scheme for Drought Affected Areas of Tripura under Rural Works Programme**

3600. SHRI BIREN DUTTA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether any scheme has been taken up by Government of Tripura under Rural Works Programme for chronically drought affected areas there;

(b) if so, the nature of the scheme;

(c) the areas to be benefited during 1970-71 and 1971-72; and

(d) the amount to be spent?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) : (a) As Tripura administration has not furnished any data for identification of hard core of the drought affected areas, no area of the Territory has been selected for coverage under the Rural Works Programme.

(b) to (d). Does not arise.

**Punishment orders on Employees of Government Press, Tripura**

3601. SHRI BIREN DUTTA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether a large number of employees of Government Press, Tripura are under various types of punishment orders;

(b) whether some of them have been discharged;

(c) whether any attempts have been made to settle the dispute; and

(d) if so, the nature of conciliation proceedings in the matter?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) to (d). The information is being collected and would be laid on the Table of the House after it is received.

**Sale of rain affected wheat seeds of Pant Nagar Agricultural University and Tarai Development Corporation**

3602. SHRI JITENDRA PRASAD : Will the Minister of AGRICULTURE be pleased to state :

(a) whether his Ministry is aware that the Pant Nagar University Wheat seed is rain affected but still it has been approved by the National Seeds Corporation and is being sold by the Tarai

Development Corporation because the Pant Nagar University and the National Seeds Corporation are shareholders in the Tarai Development Corporation; and

(b) if so, the steps his Ministry propose to take in this matter.

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASHEB P. SHINDE) :** (a) The National Seeds Corporation has been notified as the Seed Certification Agency under the Seeds Act by the Government of Uttar Pradesh. As such the Corporation has been certifying wheat seeds produced by the tarai Development Corporation during Rabi 1970-71 also. The National Seed Corporation certifies only such seeds as conform to the minimum seed certification standards, prescribed by the Central Seeds Committee, in respect of germination, moisture, freedom from seed-borne diseases, and genetic and physical purity.

(b) Does not arise.

#### **Difficulties In Implementation of Crash Plan for Removing Rural Unemployment**

**3603. SHRI C. K. CHANDRAPPAN:** Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Central Government's Rs. 500 million programme against rural unemployment had run in to difficulties and had only a poor start;

(b) if so, the reasons for this; and

(c) the steps the centre now proposes to take the successful implementation of this Scheme ?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) :** (a) No, Sir.

(b) and (c). Question does not arise.

#### **Fishing Operations by Foreign Vessels off West Coast of Gujarat**

**3604. SHRI JADEJA :** Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware of the large-scale fishing operations off the Indian West Coast of Gujarat State by the foreign vessels;

(b) whether it is because of the non-existence of any Central Fishing Project or the State Fishing Project in that area;

(c) whether being a non-meat eating State Gujarat has never taken any initiative for the development of fishing on its coast; and

(d) whether Central Government propose to start a project on the Indian West Coast of Gujarat, if so, the main feature of the project and estimated cost thereof ?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) :** (a) The existing limit of the exclusive fishing zone, which is coterminous with the territorial sea, is 12 miles from the coast line. Foreign vessels do not fish within this zone. Government is aware that foreign vessels conduct fishing operations on the high seas in the Indian Ocean. No report indicating special activity by foreign fishing vessels off the West Coast of Gujarat has been received.

(b) and (c). Gujarat has a well developed fishing industry. In the Fourth Five year plan of Gujarat, provision of Rs. 350 lakhs has been made for further development of fisheries. More than 20% of the mechanised fishing boats introduced in the country are operating from the Gujarat Coast. These boats operate in the coastal belt, but largest vessels with a wider range of operation are being gradually introduced.